

श्री० एस० नुरूल हसन : अध्यक्ष महोदय, इस सिलसिले में एक बिल सदन के सामने बहुत जल्दी ही पेश किया जाएगा।

WRITTEN ANSWERS TO QUESTIONS

Proposal for conversion of National Dairy Research Institute at Karnal into Dairy University

*301. SHRI M. KATHAMUTHU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a proposal to develop the National Dairy Research Institute at Karnal as a Dairy University with the help of the United Nations Development Programme; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). No. A proposal to confer deemed University status on the National Dairy Research Institute under Section 3 of the University Grants Commission Act 1956, is, however, under consideration.

UNESCO/UNDP assistance is being given to the National Dairy Research Institute only for the establishment of a centre of advanced studies in 'milk production.' In this case foreign assistance will be available for a period of 2 years in the first instance.

Cut in D. A. of Teachers of Private Colleges and Termination of Service of Govt. College Teachers in West Bengal

*302. SHRIMATI BIBHA GHOSH GOSAMI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have issued a Circular recently imposing a cut in the D.A. of the Teachers of Private Colleges and terminating the services of 50 teachers in Government College in West Bengal;

(b) if so, the reasons for this Circular;

(c) whether Government have received any memorandum from the West Bengal Colleges and University Teachers Association demanding withdrawal of this Circular; and

(d) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) to (d). With a view to introducing uniform rate of Dearness Allowance for teachers of private colleges and those of Government sponsored colleges, the Government of West Bengal issued orders in July 1971 directing that the teachers in private affiliated colleges will be paid a total Dearness Allowance of Rs. 150 p.m. with effect from July 1, 1971. As a result of these orders, teachers in private colleges, where the 'College Dearness Allowance' had been less than Rs. 40 p.m. would gain financially, while teachers in other colleges would be adversely affected.

The Government of West Bengal has received a representation from the West Bengal College and University Teachers Association demanding withdrawal of the orders regarding the revision of Dearness Allowance. Pending examination in depth of the objections raised by the Association, the State Government has decided that implementation of these orders be held in abeyance.

As regards the termination of services of some teachers of Government Sponsored Colleges, the State Government rules provide that only those candidates who are included in a panel on the recommendations of either a College Selection Committee or a Central Selection Committee should be appointed in the Sponsored Colleges. Quite a few of the Governing Bodies of these colleges had appointed a large number of non-empanelled candidates in an irregular manner. The State Government issued orders terminating the services of 45 non-empanelled teachers whose appointments had not been in conformity with the existing rules, and who had failed to qualify for such appointment on being interviewed by a Central Selection Committee.